

Total Jobless at the End of Sixth Plan

7708. SHRI SUDHIR KUMAR GIRI: Will the Minister of PLANNING be pleased to state:

(a) whether Government have any idea regarding total number of jobless at the end of Sixth Plan; and

(b) if so, the details thereof?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). Planning Commission estimated backlog of long-term unemployment at 12.02 million at the beginning of the Sixth Plan and net addition to the labour force at 34.24 million during the Sixth Plan period. Though no target has been fixed for employment in the Sixth Plan, it is expected that if the Plan programmes and policies are implemented as envisaged, employment in standard person—year terms in the entire economy would increase by 34.28 million by the end of the Sixth Plan. (A person engaged for 273 days in a year at the rate of 8 hours a day is considered to be employed on a standard person year basis). However, assuming that in reality all the newly employed cannot be on a full time basis, there will in fact, be greater absorption and the backlog of unemployment will be reduced by the end of Sixth Plan.

Madhya Pradesh Annual Plan 1982-83

7709. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) what are the details of the Annual Plan 1982-83 for the State of Madhya Pradesh as approved by the Planning Commission and Central Government, indicating the various targets contemplated thereunder and the outlays allocated therefor;

(b) what are the details of the social service programmes contemplated therein; and

(c) what is the extent of curtailments, if any, imposed in respect of different programmes by the Central Government?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). As against an outlay of Rs. 823.51 crores proposed by the State Government, Planning Commission approved an outlay of Rs. 725 crores for the State Annual Plan 1982-83 on the basis of estimate of financial resources. Statement I indicating the sectoral outlays proposed by the State Government and as approved by the Planning Commission, is attached. The information relating to, various physical targets under the State Annual Plan 1982-83 on the basis of approved outlays, are still awaited from the State Government.

Statement

Annual Plan 1982-83—Madhya Pradesh

(Rs. in lakhs)

Head of Development	1982-83	
	Outlay proposed by Madhya Pradesh Govt.	Outlay agreed by Planning Commission
Agriculture & Allied Services	16049	14115
Cooperation	1219	935
Irrigation including Flood Control Project	15300	13740
Power	33600	30000
Industrial & Minerals	2467	1465

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Transport & Communications	3605	3900
Social & Community Services	9980	8831
<i>Of which</i>		
General Education	1713	1513
Health	2123	1861
Sewerage and Water Supply	2880	2500
Housing including Police Housing	903	777
Urban Development	295	280
Welfare of SC, ST & OBC	793	780
Nutrition	480	463
Economic Services	102	94
General Services	29	20
Total	82351	72500

Grants for Scheduled Caste Development Corporations

7710. SHRI GADADHAR SAHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the grants given by Central Government to State for investment in the share capital of the Scheduled Caste Development Corporations during the Sixth Plan Period, State-wise;

(b) the amount released to States for this purpose so far State-wise; and

(c) the guidelines, issued to the State for the bankable schemes of economic development of Scheduled Caste families and the ceiling of margin money loan assistance to the families?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b). A statement showing the details of grant-in-aid released to the State Governments, during the years 1980-81 and 1981-82, is enclosed. There is an outlay of Rs. 65 crores for the Sixth Plan under this Centrally Sponsored Scheme; grants are given by Government of India according to a matching for-

mula with reference to the State Government's investment in the Corporation.

(c) It has been impressed upon the States in the guidelines from the Government of India that the Scheduled Castes Development Corporations should take up only bankable schemes of direct economic benefit to Scheduled Caste families so as to assist them substantially for additional income generation. In order to attract the maximum institutional finance both from Nationalised banks and Cooperatives, such bankable schemes may be taken up on a cluster-cum-saturation approach so that linkages with other services and infrastructure facilities can be effectively established. A ceiling of Rs. 12,000 for the total non-recurring cost of every scheme taken up by the Corporation has also been prescribed with a view to ensuring that the Corporation assist the most needy families amongst the Scheduled Castes, who do not have access to other agencies. It is left to the Corporation to decide about the quantum of margin money loan to be given for any scheme within the total non-recurring cost mentioned above; no ceiling has been prescribed by Government of India for this.